

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 44
TO BE ANSWERED ON 04.12.2023**

Revenue of Coal India

44. Shri Kartikeya Sharma:

Will the Minister of Coal be pleased to state:

- (a) the projected revenue for Coal India for the year 2023-24;
- (b) the revenues and operating profit for Coal India during the last five years, year wise;
- (c) the top performing coal producing States in terms of revenue; and
- (d) the strategy being implemented by Government to improve the quality of coal being domestically procured?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) The projected revenue (Total Income) for Coal India for the FY 2023-24 is Rs. 140526.07 Crore.

(b) The revenue and operating profit for Coal India during the last five years, year wise is as under:

(Rs. in Crores)

Particular	FY2022-23	FY2021-22	FY2020-21	FY2019-20	FY2018-19
Revenue from Operation	1,38,251.91	1,09,715.42	90,026.01	96,080.34	99,585.61
Profit Before Tax	38,000.81	23,616.28	18,009.24	24,071.32	27,126.87

(c) Total revenue paid by coal companies during the last five years, year-wise and state-wise is given in **Annexure-A**.

(d) Following strategy is being implemented by the Government in consultation with Coal PSUs to improve the quality of coal being domestically procured:

- a. For enhanced customer satisfaction, special emphasis has been given to Quality Management of coal from mine to dispatch point. All the consumers are covered under third party sampling for quality assessment of the supplies.

- b. Increasing the extraction of coal through surface miners in opencast mines entail blast free selective mining leading to better quality and consistent sized coal output.
- c. Adoption of blast free mining techniques.
- d. Appointment for third party agencies for quality assessment.
- e. Installation of more Auto Mechanical Samplers (AMS) wherever applicable and feasible for avoiding human intervention in the sampling process.
- f. Adoption of mechanical coal handling from mines to the loading points in the First Mile connectivity projects.
- g. Necessary arrangement of segregation of extraneous materials like shale, stone at belts has been made.
- h. Installation of mobile crusher/feeder breaker for assuring crushed coal supply to power sectors of less than 100mm size wherever feasible.

(Annexure-A)

State-wise Royalty, DMF and NMET paid by Coal Companies from 2018-19 to 2022-23(Prov.)

(Value in crores rupee)

Name of State	Name of the Company	2018-19			2019-20			2020-21			2021-22			2022-23(Prov.)		
		Royalty	DMF	NMET	Royalty	DMF	NMET	Royalty	DMF	NMET	Royalty	DMF	NMET	Royalty	DMF	NMET
Chhattisgarh	CIL	2402.69	507.26	48.41	2142.82	627.49	42.46	2098.92	662.22	42.1	2147.64	643.91	46.81	2921.37	804.76	53.61
	Non-CIL	229.5	19.43	4.67	207.39	20.89	4.18	193.96	19.46	3.89	238.65	25.84	4.81	420.84	42.33	8.48
Sub Total Chhattisgarh		2632.19	526.69	53.08	2350.21	648.38	46.64	2292.88	681.68	45.99	2386.29	669.75	51.62	3342.21	847.09	62.09
Jharkhand	CIL	3142.58	734.62	64.36	2753.96	835.61	62.14	2480.57	737.36	60.21	3035.03	914.79	60.63	3811.68	1120.54	78.78
	Non-CIL	636.2	142.06	11.5	457.07	129.7	9.62	399.38	112.06	8.07	588.46	170.37	14.09	895.46441	263.779	54.749
Sub-Total Jharkhand		3778.78	876.68	75.86	3211.03	965.31	71.76	2879.95	849.42	68.28	3623.49	1085.16	74.72	4707.1444	1384.319	97.327488
Odisha	CIL	2021.28	449.60	40.16	2117.78	558.09	37.45	1457.02	490.92	32.91	2400.46	716.54	47.63	3607.86	1086.25	71.68
	Non-CIL	2.87	0.3	0.06	21.67	2.16	0.43	62.29	9.06	1.2	299.75	39.68	4.67	530.02	77.04	8.87
Sub-Total Odisha		2024.15	449.90	40.22	2139.45	560.25	37.88	1519.31	499.98	34.11	2700.21	756.22	52.30	4137.88	1163.29	80.55
Madhya Pradesh	CIL	1938.59	458.75	38.52	1927.28	585.93	41.36	2887.44	903.92	60.32	2362.52	705.78	47.06	2587.86	779.97	52.21
	Non-CIL	299.26	40.13	5.52	142.10	44.90	3.57	311.98	84.58	9.56	347.25	90.41	6.18	326.86	77.923	7.255
Sub-Total Madhya		2237.85	498.88	44.04	2069.38	630.83	44.93	3199.42	988.50	69.88	2709.77	796.19	53.24	2914.72	857.89	59.47

a Pradesh																
Maharashtra	CIL	1170.17	350.78	23.42	1187.16	356.41	23.74	1149.06	344.73	22.98	1662.89	498.87	33.26	1847.39	554.22	36.95
	Non-CIL	13.16	1.36	0.26	11.64	1.13	0.23	4.79	0.48	0.07	90.45	9.07	2.33	43.32	4.25	0.831
Sub Total Maharashtra		1183.33	352.14	23.68	1198.8	357.54	23.97	1153.85	345.21	23.05	1753.34	507.94	35.59	1890.71	558.47	37.781
Andhra Pradesh	CIL	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Non-CIL	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Sub Total Andhra Pradesh		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Telangana	CIL	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Non-CIL	2400	611.04	103.15	1537.36	119.1	12.86	1429.74	364.51	0.18	250	140	0	4845.66	230.48	2.37
Sub Total Telangana		2400	611.04	103.15	1537.36	119.1	12.86	1429.74	364.51	0.18	250	140	0	4845.66	230.48	2.37
West Bengal	CIL	18.02	0.37	0.37	17.95	5.39	0.36	11.89	4.73	3.20	15.02	4.51	0.30	16.3	4.89	0.32
	Non-CIL	0.74	0.12	0.0100	1.01	0.10	0.0200	0.75	0.05	0.0200	0.94	0.07	0.0200	1.2035	0.3101	0.037
Sub Total West Bengal		18.76	0.49	0.38	18.96	5.49	0.38	12.64	4.78	3.22	15.96	4.58	0.32	17.50	5.20	0.34
Assam	CIL	44.82	9.46	0.9	31.34	8.93	0.63	5.89	-0.36	-0.21	0	0	0	25.39	7.38	0.51
	Non-CIL	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Sub Total Assam		44.82	9.46	0.9	31.34	8.93	0.63	5.89	-0.36	-0.21	0	0	0	25.39	7.38	0.51
UP	CIL	426.23	16.24	9.04	406.39	131.41	8.78	638.23	213.75	14.09	475.25	157.80	10.52	583.87	177.42	11.62
	Non-CIL	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Sub Total UP		426.23	16.24	9.04	406.39	131.41	8.78	638.23	213.75	14.09	475.25	157.80	10.52	583.87	177.42	11.62

Grand Total		1474 6.11	334 1.52	350 .35	1296 2.92	342 7.24	24 7.8 3	1313 1.91	394 7.47	258 .59	1391 4.31	411 7.64	278 .31	22465 .09	523 1.54	352 .05
* Data from TSGENCO has not been included.																